NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/603/(IB)/2017

NAME OF THE PETITIONER(S)

: ASSEL RECONSTRUCTION COMPANY (I) LTD

NAME OF THE RESPONDENT(S)

: ANANDRAM DEVELOPERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

dr P. H. Avond Pondian For. Coursel with Ruppe Maron, Advocate

Corporate E

Pylou

E. OMPRAKASH

GRDERIA Credital.

V-70. Oxbush

Comsels for both the parties are present. Counsel for Corporate Debtor prayed for more time for exploring the possibilities of negotiation in order to settle the outstanding debt. At request, time is enlarged. Put up on 02.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)